

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/117/(IB)/2017
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD
NAME OF THE RESPONDENT(S) : SHREE GANESH EPC PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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M. Sivaraman

Advocate for
petitioner

M. D.
26/7/17

R. Meenakshendran
Advocate
Counsel for Respondent

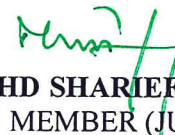
Advocate



ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner is directed to file an affidavit and bank certificate as the same has not been filed till date. Non-compliance with the provision results in abatement of the petition. Petition is **dismissed** with ~~at~~ liberty to the Petitioner to file fresh petition, if so desired.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)